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GUJARAT HOMEOPATHIC (REGULATIONS, EXAMINATIONS, DEGREES ETC.) VALIDATION ACT, 1978

27 of 1978

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GUJARAT HOMEOPATHIC (REGULATIONS, EXAMINATIONS, DEGREES ETC.) VALIDATION ACT, 1978

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An Act to validate the Gujarat Homeopathic Regulations, 1969, examinations held thereunder and degrees, diplomas, certificates or any like awards conferred in pursuance of such examinations. It is hereby enacted in the Twenty-ninth Year of the Republic of Indian as follows:

1. Short title :-

This Act may be called the Gujarat Homeopathic (Regulations, Examinations, Degrees etc.) Validations Act. 1978.

2. Validation of the Gujarat Homeopathic Regulations, 1969, Examinations and Degrees, etc:

The Gujarat Homeopathic Regulations, 1969 purported to have been made by the Council of Homeopathic System of Medicine, Gujarat, under S.37 of the Gujarat Homeopathic Act, 1964, {Guj. XXXVI of 1963), every examination held inaccordance with the said regulations and every degree, diploma, certificate or other like award conferred upon those who passed such examination, before the commencement of the Gujarat Homeopathic (Regulations, Examinations, degrees, etc.) Validation Ordinance, 1978, (Guj. Ord. 5 of 1978), shall be deemed to be and to have always been as valid

as if the said regulations were made by the Council with the previous sanction of the State Government and were published by the Council in the Official Gazette, as required by the said section 37; and accordingly none of such regulations so made, no examination so held and no degree, diploma certificate or like award so conferred shall be called in question merely on the ground that the regulations were not made with the previous sanction of the State Government or after having been made were not published in the Official Gazette.

3. Repeal of Guj. Ord. No. 5 of 1978 :-

The Gujarat Homeopathic (Regulations, Examinations, Degrees, etc. Validation Ordinance, 1978 (Guj. Ord. No. 5 of 1978)is hereby repealed.